NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

0

: CP/8/2016

NAME OF THE PETITIONER(S) : Eshaque & 3 Ors

NAME OF THE RESPONDENT(S) : M/s. Biomass Briquetting Fuel Technologies Pvt ltd

UNDER SECTION

: 241(1), 242(4), 213, 447, 448, 444

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Sindhu. S. Kamalh: Respondent - 2

ORDER

Petitioner absent, No representation. Counsel for R2 present. As seen in the order dated 25.4.2017, counsel for petitioner was absent on that date also. It appears that he is not evincing any interest to proceed in the matter. In the circumstances, the CP is dismissed in default.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc